Annexure 3

Name of the corporate Debtor: WATERFRONT BUILDCON LLP Date of Commencement of CIRP: 13-12-2023-order received on 26-12-2023 List of creditors as on: 29/05/2024

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

	Name of Creditor	Identification No	Details of claim received		Details of claim admitted							Amount of any mutual	Amount of		
Sr. No.			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount coverred by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC	contingent	•	claims not admitted	Amount of claims under verification	Remarks, if any
:	STATE BANK OF INDIA	FC-36997753395	09/01/2024	22,35,95,096	77 35 95 096 1	Working Capital Loan (Cash Credit)	Note 1	Note 1	No	71.58%		-	-	-	-
		Total		22,35,95,096	22,35,95,096		-	-			-	-			
					`										
	Total			22.35.95.096	22.35.95.096		-	-			-	-		-	-

Facility *Primary Security: All that piece of land bearing 1) Survey No 36, , Hissa No 3A admeasuring 3391.38 Sq Mtr 2) Survey No 120 Hissa No 2A admeasuring 840.38 Sq Mtrs 3) Survey No 35 Hissa No I admeasuring 1710 sq mtrs 4) Survey No 6 Hissa No 4 admeasuring 300 sq mtrs 5) Survey 120 Hissa No 3 admeasuring 100 sq mtrs 6) Survey No 120 Hissa no 4 admeasuring 1620 sq mtrs, admeasuring in agregate 7961.76 sqmtrs, situated in village Vadavali, Taluka and District Thane together with the proposed 50 saleable residential units and 4 commercial shopsin proposed structure known as "Tropical Panache" on the aforesaid land in the nameof waterfront Buildcon LLP. *Collateral Security: 1) Office No 104, Carpet area admeasring 64.904 Sq feet on the first floor of the building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada, Thane West -400602 owned by Schema Enterprises Pvt Ltd. 2) Office No 105,admeasuring 122.46 Sq ft on the first floor of building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada, Thane West -400602 owned Schema Enterprises Pvt Ltd. Guarantee of Suhail Noorani, Sanjeev Malik Corporate Guarantee of Cliff Conwell LLP, Platinum Blue Estates LLP, Schema Enterprises Ltd Sanctioned Limit 20 Crores	Note 1: State Bank of India - Details of security interest						
All that piece of land bearing 1) Survey No 36, , Hissa No 3A admeasuring 3391.38 Sq Mtr 2) Survey No 120 Hissa No 2A admeasring 840.38 Sq Mtrs 3) Survey No 35 Hissa No I admeasuring 1710 sq mtrs 4) Survey No 6 Hissa No 4 admeasuring 300 sq mtrs 5) Survey 120 Hissa No 3 admeasuring 100 sq mtrs 6) Survey No 120 Hissa no 4 admeasuring 1620 sq mtrs, admeasuring in agregate 7961.76 sqmtrs, situated in village Vadavali, Taluka and District Thane together with the proposed 50 saleable residential units and 4 commercial shopsin proposed structure known as "Tropical Panache" on the aforesaid land in the nameof waterfront Buildcon LLP. *Collateral Security: 1) Office No 104, Carpet area admeasring 64.904 Sq feet on the first floor of the building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada, Thane West -400602 owned by Schema Enterprises Pvt Ltd. 2) Office No 105,admeasuring 122.46 Sq ft on the first floor of building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada, Thane West -400602 owned Schema Enterprises Pvt Ltd. Guarantee of Suhail Noorani, Sanjeev Malik Corporate Guarantee of Cliff Conwell LLP, Platinum Blue Estates LLP, Schema Enterprises Ltd	Facility	Security					
	Cash Credit	All that piece of land bearing 1) Survey No 36, , Hissa No 3A admeasuring 3391.38 Sq Mtr 2) Survey No 120 Hissa No 2A admeasuring 840.38 Sq Mtrs 3) Survey No 35 Hissa No I admeasuring 1710 sq mtrs 4) Survey No 6 Hissa No 4 admeasuring 300 sq mtrs 5) Survey 120 Hissa No 3 admeasuring 100 sq mtrs 6) Survey No 120 Hissa no 4 admeasuring 1620 sq mtrs, admeasuring in agregate 7961.76 sqmtrs, situated in village Vadavali, Taluka and District Thane together with the proposed 50 saleable residential units and 4 commercial shopsin proposed structure known as " Tropical Panache" on the aforesaid land in the nameof waterfront Buildcon LLP. **Collateral Security : 1) Office No 104, Carpet area admeasring 64.904 Sq feet on the first floor of the building known as " Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada , Thane West -400602 owned by Schema Enterprises Pvt Ltd. 2) Office No 105, admeasuring 122.46 Sq ft on the first floor of building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, situated at Ghantali Devi Road, Naupada , Thane West -400602 owned Schema Enterprises Pvt Ltd. Guarantee of Suhail Noorani, Sanjeev Malik Corporate Guarantee of Cliff Conwell LLP, Platinum Blue Estates LLP, Schema Enterprises Ltd					